

DIVISION BENCH
COURT - II

Pr-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/14(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MAY 2024

IN THE MATTER OF	IL&FS IIDC FUND VS JHARKHAND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED
UNDER SECTION	FOR CLARIFICATION

FOR CLARIFICATION

3. The details which are required for consideration of the matter has not been provided.
4. List the matter for consideration on **03.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**